

से राज्य सरकार को वास्तविक व्यय के आघार पर 18.58 करोड़ रुपये अदा किये गये थे। जैसा पहले ही कहा जा चुका है उत्तर प्रदेश की चौथी योजना में उन्नत खण्ड के लिए 20 करोड़ रुपये का परिबन्ध रखा गया है इसके लिए धन की पूरी व्यवस्था केन्द्रीय सहायता द्वारा की जायेगी।

(ग) क्योंकि उत्तराखण्ड की विकास योजना के लिए अनुदान और ऋण के रूप में केन्द्रीय सहायता जारी है अतः उसे पुनः आरम्भ करने का प्रश्न नहीं उठता। यदि राज्य सरकार द्वारा उत्तराखण्ड की विकास योजना के लिए 20 करोड़ रुपये में अधिक की व्यवस्था करना सम्भव हो सके तो सहायता-अनुदान की गति तदनु रूप बढ़ जायेगी।

**Fake Exchange Permit Racket Uncarthed
by Reserve Bank of India**

1027. SHRI N. K. SANGHI : Will the PRIME MINISTER be pleased to state :

(a) whether an exchange permit racket of drawing foreign exchange by means of faked exchange permits, has come to the notice of the Reserve Bank of India and that the Enforcement Directorate is vigorously investigating into the matter.

(b) if so, the result thereof, and the amount of foreign exchange involved ; and

(c) whether any particular bank is involved in this ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA) : (a) to (c). It is reported by the Reserve Bank of India that they have come across an instance of drawal of foreign exchange of U.S Dollars 1,850, each through two different banks on permits bearing the same number. It is suspected that one of these drawals may be against a fake exchange permit and the matter is under scrutiny.

No such case is under investigation by the Directorate of Enforcement

**Ownership Pattern of Companies
Publishing Newspapers**

1028. SHRI JYOTIRMOY BOSU :
SHRI MAYAVAN :

Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether Government have prepared a study of the ownership pattern of the Companies publishing newspapers ; and

(b) if so, the main features thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA) : (a) and (b). A departmental study of the ownership pattern of the companies publishing newspapers has been instituted by the Department of Company Affairs.

In the annual publication "The Press in India", the Registrar of Newspapers in India publishes some data on the ownership of newspapers. These data are based on the annual statements furnished by the newspapers to the Registrar of Newspapers in accordance with the Press and Registration of Books Act.

**Aid for Development of Backward
Areas of U.P.**

1029 SHRI S. M. BANERJEE : Will the MINISTER OF PLANNING be pleased to state :

(a) the financial aid likely to be given to Uttar Pradesh during the Fourth Plan for developing the backward areas ;

(b) whether any request has been made by the Chief Minister of Uttar Pradesh to the Union Government in this regard ; and

(c) if so, the reaction of Government thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI